

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 5573
TO BE ANSWERED ON 6TH APRIL, 2022**

MERGER OF BSNL AND MTNL

5573. SHRI NITESH GANGA DEB:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has any plans to merge BSNL and MTNL in future;
- (b) if so, the details thereof;
- (c) whether the Government has plan to monetize MTNL properties to generate funds for bailing out MTNL; and
- (d) if so, the details thereof and the targets fixed by the Government for the year 2022-23?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) & (b) Government has approved the revival plan of Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) on 23.10.2019 which inter-alia includes in-principle approval for merger of MTNL and BSNL. Due to financial reasons including high debt of MTNL, the merger of MTNL with BSNL is deferred.

(c) & (d) For monetization of Land/Building assets of MTNL, Department of Investment and Public Asset Management (DIPAM) approved monetization of 06 assets of MTNL (tentative value Rs. 5,158 Crores) in phase-1 for which International Property Consultants (IPCs) have been appointed. Out of these properties, 2 properties (reserved price of Rs 290 crores) have been taken for e-auction.
